

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

M.A. 81/2025

In

ORIGINAL APPLICATION NO. 563 OF 2023

News Item titled "MLA apprised of losses due to illegal mining in Doon Assembly segment" appearing in Dainik Tribune dated 08.09.2023

MEMO OF PARTIES (As Per ORDER DATED 03.07.2025)

News Item titled "MLA apprised of losses due to illegal mining in Doon Assembly segment" appearing in Dainik Tribune dated 08.09.2023

VS

- 1. Member Secretary, Himachal Pradesh Pollution Control Board
Him Parivesh, Phase-III, New Shimla, Himachal Pradesh 171009
Email: mppcb-hp@nic.in (RESPONDENT NO.1)**
- 2. Sub-Divisional Magistrate, Nalagarh, HP
Pinjore - Swarghat Road, New Nalagarh,
Nalagarh, Himachal Pradesh 174101
Email: sdmnalagarh.hp@nic.in/adc-sol-hp@nic.in (RESPONDENT NO.2)**
- 3. SHO, Manpura, Tehsil Baddi
Police Station, Baddi
Baddi -Barotiwala Road, Baddi, Himachal Pradesh 174103
Email: dpcr-so-hp@nic.in/sp-baddi-hp@nic.in (RESPONDENT NO.3)**
- 4. Mining Officer, Solan, HP
Geological Wing
Department of Industries,
Bhrata sadan, SDA Complex, Kasumpti, Shimla-171009, H.P.
Email: msoin-hp@nic.in/geologicalwing@gmail.com (RESPONDENT NO.4)**